

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 816  
ANSWERED ON 11.02.2025**

**Beneficiaries of AYUSH Visa**

816# **Dr. Kalpana Saini:**

Will the Minister of *Ayush* be pleased to state:

- (a) the number of people benefited through AYUSH Visa so far;
- (b) the maximum duration of AYUSH Visa and whether it can be extended depending upon the requisites of the treatment;
- (c) whether there are any financial guarantee or insurance requirements for foreigners applying for this visa; and
- (d) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH  
(SHRI PRATAPRAO JADHAV)**

(a) During the period from January 1, 2024 to February 4, 2025, a total of 1,646 Ayush visas have been issued to foreign nationals from 75 countries.

(b) The initial period of validity of Ayush visa is up to a period of one year or till the period of treatment, whichever is less with maximum of three entries during the one year period. Further, it can be extended on yearly basis up to a maximum period of five years from the date of issue of initial Ayush visa by the concerned Foreign Regional Registration Office (FRRO)/ Foreigners Registration Officer (FRO) on production of Medical Certificate/ advice from a recognized hospital in India. Similarly, e-Ayush visa is granted for a period of up to 60 days from the date of first entry into India. Extension in case of e-Ayush visa may be granted for a period of up to six months by the FRRO/FRO concerned, on case-to-case basis on merits of each case.

(c) and (d) An Ayush Visa is granted to a foreigner who is holding sufficient money to spend during his/her stay in India including the expenses for such treatment. The concerned Mission/Post shall satisfy itself before granting such visa to the foreign national. However, there is no insurance requirement for applying for Ayush visa.

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